

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 11**  
**CA(CAA)-05(PB)/2019**

**IN THE MATTER OF:**

APS Portpolio Services Pvt. Ltd.

and

Discovery Financial Services Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232.**

**Order delivered on 05.03.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**

**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant/petitioner : Mr. Praveen K. Mittal, Adv.

**ORDER**

**CA-334(PB)/2019:-**

The application is allowed and main matter be listed on behalf of the transferor company on 02.04.2019.

The application CA-334(PB)/2019 stands disposed of.

Sd/-

**(M. M. KUMAR)**  
**PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**